

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

| | |
|---|----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition/24/2023 |
| NAME OF THE COMPANY | Concept Industries Pvt Ltd |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 66 |

ORDER

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Petitioner.
Mr. Harsha Vardhan Reddy, Asst., Director from the RD.

It is stated by the Asst., Director from the RD office that he will file the Report within 2 weeks. **Matter is adjourned to 21.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)